# GOVERNMENT OF INDIA MINISTRY OF EDUCATION DEPARTMENT OF HIGHER EDUCATION

### RAJYA SABHA UNSTARRED QUESTION NO. 3402 TO BE ANSWERED ON 25.03.2021

#### Problems of teachers in self financed institutions

#### 3402# SHRI HARNATH SINGH YADAV:

#### Will the Minister of EDUCATION be pleased to state:

- (a) whether Government is aware of the fact that teachers serving in self-financed educational institutions, approved by All India Council for Technical Education (AICTE) are paid less than the stipulated salary whereas these institutes collect huge sums from the students;
- (b) if so, whether Government has put in place any strategy to stop the exploitation of teachers and students;
- (c) whether Government has formulated any service manual for job security of teachers, working in self financed technical educational institutions; and
- (d) if so, the details thereof?

#### **ANSWER**

## MINISTER OF EDUCATION (SHRI RAMESH POKHRIYAL 'NISHANK')

(a) to (d): All India Council for Technical Education (AICTE) time to time receives some grievances from the Teachers regarding salary issues. AICTE has asked each Institution to set up a mandatory grievance redressal system to look into the grievances of faculty/staff. This has been further strengthened by a provision in Approval Process Handbook 2021-22 to establish a Grievance Redressal Committee (GRC) with a nominee of Affiliating University and concerned State Government at the Institution level. Additionally, AICTE has constituted a Standing Complaint Scrutiny Committee (SCSC) under the Chairmanship of a Retd. Judge of a High Court which takes up such salary related cases and prescribes penal action wherever necessary. Government of India does not formulate any service manual for teachers working in self- financed technical educational institutions.

With regards to students, AICTE had constituted the National Fee Committee under the Chairmanship of Justice B. N. Srikrishna to prescribe guidelines for charging tuition and other fees for professional courses. The Committee prescribed maximum fee to be charged for undergraduate/ post graduate/ diploma and post diploma programmes in category 'x', 'y' and 'z' cities. All the State/ UT Governments have been requested to adhere to these recommendations.

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